

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No-3745/2014
MA No-3213/2014
MA No-452/2017**

New Delhi, this the 01st day of October, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

1. Kulwant Singh, Assistant
Aged about 54 years
S/o Sh. Swaran Singh
R/o H-55, Arjun Nagar
New Delhi-110029.
2. Manoj Kumar, Assistant
Aged about 47 years
S/o (Late) Sh. H.R. Bhola
R/o B-7, Shivalik
Malviya Nagar, New Delhi-110017.
3. Vandana Talwar, Assistant
Aged about 47 years
W/o Sh. Surjeet Talwar
R/o 127, Priya Enclave
Near Karkarduma Court
Delhi-110092.
4. Seema Bhaskar, Assistant
Aged about 43 years
W/o Sh. Vimal Kumar
R/o 651, Sector-2
Sadiq Nagar, New Delhi-110018.
5. Sivakumar C.V, Assistant
Aged about 50 years
S/o (Late) Sh. P. Madhava Menon
R/o II/66, North West Moti Bagh

New Delhi-110021. Applicants
(through Sh. M.K. Bharadwaj)

Versus

Union of India & Ors. through:

1. The Secretary
DoP&T, (CS-II Division)
Lok Nayak Bhavan, New Delhi.
2. The Secretary
Ministry of Human Resource Development
Dept. of Higher Education
Shastri Bhavan, New Delhi-110001.
3. The Secretary
Ministry of Social Justice & Empowerment
Shastri Bhavan, New Delhi-110001.
4. The Secretary
Ministry of Power
Sharam Shakti Bhavan
New Delhi-110001.
5. The Secretary
Ministry of Home Affairs
North Block, New Delhi-110001.
6. Union Public Service Commission
Through its Chairman
Dholpur House, Shahjahan Road,
New Delhi. Respondents
(through Sh. Rajesh Katyal for R. Nos. 1, 2 and 5 and Dr. Ch. Shamshuddin Khan)

ORDER(ORAL)**Hon'ble Sh. R.N. Singh, Member(J)**

Learned counsel for the applicants, Sh. M.K. Bharadwaj, very fairly submits that an identical OA No. 590/2013 titled Radhe Shyam vs. Union of India & Ors. has been dismissed by this Tribunal on 11.09.2019. However, the applicants in that OA are contemplating to challenge the order of this Tribunal before the Hon'ble High Court.

2. Be that as it may, in view of the submissions made by the learned counsel for the applicant, the present OA is also dismissed. Pending MAs also stand disposed of accordingly. No order as to costs.

**(R.N. Singh)
Member(J)**

**(A.K. Bishnoi)
Member(A)**

/ns/